

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/109(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS SRI JUGAL KISHORE SARAFF
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

Mr. Siddhanth Makkar, Adv. : For Financial Creditor
Mr. Avishek Guha, Adv. : For Personal Guarantor
Mr. Chitresh Saraogi, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. It is informed by Ld. Counsel for the parties that appeal before Hon'ble Supreme Court is listed on 14.12.2022. Therefore, in terms of order dated 26th of October, 2022, this petition is deferred and adjourned to **12/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**